

January, 1968, making certain amendments to the Indian Administrative Service (Fixation of Cadre Strength) Regulation, 1955.

(xxvii) The Indian Administrative Service (Appointment by Promotion) Fifth Amendment Regulations 1968, published in Notification No. G.S.R. 104 in Gazette of India dated the 20th January, 1968.

(xxviii) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1968, published in Notification No. G.S.R. 105 in Gazette of India dated the 20th January, 1968.

(xxix) The Indian Administrative Service (Appointment by Promotion) Third Amendment Regulations, 1968, published in Notification No. G.S.R. 106 in Gazette of India dated the 20th January, 1968.

(xxx) The Indian Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1968, published in Notification No. G.S.R. 107 in Gazette of India dated the 20th January, 1968.

(xxxi) The Indian Police Service (Appointment by Promotion) Amendment Regulations, 1968, published in Notification No. G.S.R. 108 in Gazette of India dated the 20th January, 1968.

(xxxii) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1968, published in Notification No. G.S.R. 109 in Gazette of India dated the 20th January, 1968.

(xxxiii) The Indian Police Service (Appointment by Promotion) Third Amendment Regulations, 1968, published in Notification

No. G.S.R. 110 in Gazette of India dated the 20th January, 1968.

(xxxiv) The Indian Police Service (Appointment by Promotion, Fourth Amendment Regulations, 1968, published in Notification No. G.S.R. 111 in Gazette of India dated the 20th January, 1968.

(xxxv) G.S.R. 149 published in Gazette of India dated the 27th January, 1968, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(xxxvi) G. S. R. 150 published in Gazette of India dated the 27th January, 1968, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.

(xxxvii) G.S.R. 183 published in Gazette of India dated the 3rd February, 1968, making certain amendments to the Indian administrative Service (Fixation of Cadre Strength) Regulations, 1955.

(xxxviii) G.S.R. 184 published in Gazette of India dated the 3rd February, 1968, making certain amendments to the Indian Administrative Service (Fixation of Cadre Strength Regulations, 1955.

[Placed in Library, See LT-2/2/68.]

Annual Report of Board of Trustees of Indian Museum Calcutta

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): I beg to lay on the Table a copy of the Annual Report of the Board of Trustees of the Indian Museum, Calcutta for the year 1966-67. [Placed in Library, See NO. LT-203/68].